

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.3771**

TO BE ANSWERED ON THE 9THAUGUST, 2016/SHRAVANA 18, 1938, (SAKA)

OFFICIAL SECRETS ACT

3771. SHRI M. CHANDRAKASI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is contemplating to bring transparency in the administration of Union Affairs, if so, the details thereof;

(b) whether the Expert Committee appointed by the Government to review Official Secrets Act, has submitted its report and if so, the details thereof and the time by which all the recommendations are likely to be implemented; and

(c) if not, the time by which such report is likely to be submitted by the said Committee?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (c): The Government has set up a Committee consisting of Secretaries of the Ministry of Home Affairs, the Department of Personnel and Training and the Department of Legal Affairs to examine the provisions of the Official Secrets Act, 1923. The said Committee has deliberated the concerned issues with various stakeholders. The matter is under consideration with the Committee.
